

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No.62 of 2014 &
IA No. 116 of 2014**
&
**APPEAL No.64 of 2014 &
IA No. 118 of 2014**

Dated : 28th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Punjab State Power Corporation Ltd. Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1
Mr. Tajender K. Joshi for R.2**

ORDER

It is submitted by the learned counsel for the parties that the issues raised in these Appeals have already been decided in Appeal No. 202 of 2012 and batch, dated 07.03.2014.

Therefore, these Appeals are disposed of in terms of the Judgment in Appeal No. 202 of 2012 and batch.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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